

ITEM NO.1

Court 13 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1197/2021

JAIRAM

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

(IA No. 145970/2021 - GRANT OF BAIL)

WITH

Cr1.A. No. 1198/2021 (II)
(IA No. 145978/2021 - GRANT OF BAIL)

Date : 28-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Appellant(s)

Dr. Abhishek Atrey, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR

Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Abhishek Upadhyay, Adv.
Mr. Shadab Husain Khan, Adv.
Ms. Jyoti Tiwary, Adv.
Mr. Vinay Rajput, Adv.
Mr. Joginder Mann, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned Counsel for the appellants seeking adjournment to file reply to the objections of the State on bail applications, list the matter on 02.05.2022.

(POOJA SHARMA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)